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BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

T.P.No. 116/KB/2017
CP-1028/2016

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd November 2017, 10.30 A.M

Name of the Company	Sita Plantations Pvt.Ltd.		
Under Section	391(2),394		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ms. Manju Bhuteria, Adv. Petitioner. Atty.

Ms. TIAINLA
Dy. Director

O/o RD (Eastern Region)
Ministry of Corporate Affairs - GOI

23.11.17

ORDER

Ld. Counsel for the petitioners and Ms. Tiainala, Dy. Director from the O/o Regional Director, Eastern Region, Ministry of Corporate Affairs, representing the Central Government are present.

Ld. Counsel for the petitioner made a request for adjournment. Prayer is allowed.

List on 12/01/2018.

8d

(Jinan K.R.)
Member (J)

8d

(V.P.Singh)
Member (J)